average of less than 14,000, and the operating area is 50 sq. km. per branch, making it virtually impossible for a farmer to visit a bank in times of need. Moreover, many branches are under-staffed causing further misery to the farmers. The banks also do not issue cards and the loan sanctioned is only for a season and not for the whole year and the amount sanctioned is not adequate.

It is, therefore, urged that the Government should immediately look into these matters and initiate immediate effective steps for smooth credit disbursement and should also open more bank branches, especially in remote areas with adequate staff, so that the farmers in Assam can avail themselves of the bank credit facilities.

#### RE. HIKE IN PETROL AND DIESEL PRICES - Contd.

MR. DEPUTY CHAIRMAN: Hon. Members, now we will take up Statutory Resolution and The National Food Security Bill. Please ....(Interruptions)....<sup>2</sup>ÜŠÜk, <sup>2</sup>ÜŠÜk......(4DÜÜÜ).... All of you please sit down. †ÜÜ »ÜÜÜ <sup>2</sup>ÜŠÜk......(4DÜÜÜ).... Now we have to take up ....(Interruptions).... Please sit down. ....(Interruptions).... All of you please sit down. Hon. Members, now we have to take up Statutory Resolution and National Food Security Bill. The House knows that both will be discussed together, but I will call the first person who has given the Notice to move the Resolution. If he is not there, then the next person, i.e. Shri Ravi Shankar Prasad will move the Resolution. We are going to take up the Statutory Resolution and The National Food Security Bill.

Shri Ram Jethmalani to move the Statutory Resolution. Is he present? ...(Interruptions)... He is not present. Shri Ravi Shankar Prasad to move the Resolution.

SHRI RAVI SHANKAR PRASAD: Sir, I am making a request to you. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please. ...(Interruptions)...

SHRI RAVI SHANKAR PRASAD: I am making a request to you. In my place, the hon. Leader of the Opposition will speak, Sir.

MR. DEPUTY CHAIRMAN: I think the House agrees on that. The hon. Leader of the Opposition to move the Statutory Resolution.

**ÁÖB ÃÖÖZÖ,Ü †»ÜB** (ZÖEÖ,)) : ÃÖ,Ü (Ö †ÖÖÄÜE •ÖÖÖÖÖ "ÖÖEÜÖ Æ**É.(¾ÖÄÖÖÖ)...** 

MR. DEPUTY CHAIRMAN: Please. †ÜÜ ÜŠÄK.....(400400)...

**ÁÖB ÃŰÖZÖ¸Ü †»ÜB :** ÃŐ¸Ů, ´Ü †ÖÖÄÖE <ÛÚ ×Ö¶™Ü ÛŰÖ ÃÖÖÞÖ ´ÜÜÖÖYÜÖ 'Æ**Ü...(¾ØÞÆÖÜĞ)...** 

ÁÜB ^ (ÄĞĞÖÖÖÖÖÖ : ÛÉĞÜÖ, †ÖÖ 2ÖĞİK......(3468-ÖÖÖ)...

MR. DEPUTY CHAIRMAN: No. ...(Interruptions)...

**ÁCB ÁCD-O¸U †»CB:** µÔŒU (CO Ò»CO ¾ACBĀĒCO ĀCĒ •CB D ÆĒŢO ÆŲ ‡ÃŪ»O< (O †Ö OĀCĒ ‡ÃO Ō¸U 200 O'ŪĒ OĒ »O< †Ö-OÒ × O'Ū™U OUO ÃO OŪO (COO) (ÆŪ ÆĒ...(¾ACBĀŪŤ)

AÜR ^ (Ā/ÞÚÐÁ): †ÜÜ <»Ů†ÜÜB ÛÜE ĀÚÐ »ÜS-ÜK......(Ā/ÞÚÐÁ)....†ÜÜ ²ÜŠÜK......(Ā/ÞÚÐÁ)... Don't behave like this. ...(Interruptions)... It is indiscipline. ²ÚŠÜK, ²ÚŠÜK.... †ÜÜ <»Ů†ÜÜB ÛÜÜE ĀÚÐ »ÜS-ÜK......(Ā/ÞÚÐÁ)... No, no. It is not going on record. ...(Interruptions)...

ÁÖB ÃÖÖZÖ Ü †»ÖB : \*

MR. DEPUTY CHAIRMAN: That is not going on record. ...(Interruptions)...

ÁÖB ÃÖÖZÖÇİT »ÖB : \*

MR. DEPUTY CHAIRMAN: No. ...(Interruptions)... It is not going on record. Take your seat.

ÁÖB ÃÖÖZÖ,Ü †»ÖB: \*

MR. DEPUTY CHAIRMAN: Please. It is not going on record. You sit down.

ÁÖB ÃÖÖZÖ Ü †»ÖB : \*

**ÁÖB ^ ÖÄÖPÜÖÖVÖ :** ¾ÃÆÜ ׸ΦÛOĎ Ô ´ŰE ŶŒĎ •ÖŰ ¸ŒĎ ÆÜ, ŸŰÉ ×±Ú¸Ü †ÖÖ ŒμŰŰE ²ŰŐ»Ő ¸ŒĒĞ ÆĬ?...**(¾ĎÆ-ŰŸ)...**‡ÃŰ ŸŰ¸ŒEÜ ÃŰE ²ŰŐ»ÖŸŰE ÃŰE ŒμŰŰ ±ŰŰμۤ Ø ÆÜ.....**(¾ĎÆ-ŰЎ)...**ŸŒĎ, ŸŰÆĎ, ŤŰ Ű ²Ű׊Ĭk.....**(¾ĎÆ-ŰЎ)..**.

ÁÖB ÃÖÖ²Ö¸ü†»ÖB∶\*

MR. DEPUTY CHAIRMAN: You are wasting time. ...(Interruptions)... Don't waste the time of the House.

<sup>\*</sup>Not recorded.

ÁÖB ÃÖÖZÖ,Ü †»ÖB: \*

MR. DEPUTY CHAIRMAN: No, please.

ÁÖB ÃÖÖZÖÜ †»ÖB: \*

MR. DEPUTY CHAIRMAN: I request his Party leaders to ask him to sit down.

ÁÖB ÃÖÖZÖ Ü †»ÖB: \*

MR. DEPUTY CHAIRMAN: No, please.

ÁÖB ÃÖÖZÖÜ †»ÖB: \*

MR. DEPUTY CHAIRMAN: No, no. I have given the floor to the hon. LoP. ...(Interruptions)... Please sit down.

ÁÖB ÃÖÖ₹Ö,ü †»ÖB∶\*

MR. DEPUTY CHAIRMAN: What is this?

ÁÖB ÃÖÖ²Ö¸ü†»ÖB∶\*

ÁÖB ÃÖÖ₹Ö ü †»ÖB : \*

MR. DEPUTY CHAIRMAN: But, what is this? Sit down.

ÁÖB ÃÖÖZÖ Ü †»ÖB : \*

MR. DEPUTY CHAIRMAN: It is not going on record. You sit down.

ÁÖB ÃÖÖZÖ Ü †»ÖB : \*

MR. DEPUTY CHAIRMAN: Please take your seat. What is this?

ÁÖB ÃÖÖ²Ö¸ü†»ÖB∶\*

MR. DEPUTY CHAIRMAN: It is very bad. Very unfortunate! One Member...

ÁÖ ÃÖZÖ Ü †»Ö : \*

ÁÖB ^-ÖÄÖÖÖÖÖÖÖ : †ÖÖ ²Ö\Šik.....(¾ÖÖÖÖÖ)...

ÁÖB ÃÖÖZÖ Ü †»ÖB: \*

<sup>\*</sup>Not recorded.

ÁÜB ^~QĀĠŎŎŸŎ: †ÖÖ ²ŪŠĸ.....(¾ĎĠŎĠŎ....†ÖÖ ±Ĕ;Ö ŸŎĠ™ÃŨ ¤ē ¤G⊷Ök.....(¾ĎĠŎĠŌ....

ÁÖB ÃÖÖZÖ Ü †»ÖB: \*

MR. DEPUTY CHAIRMAN: No, no. That is not going on record.

ÁÖB ÃÖÖZÖ Ü T»ÖB: \*

MR. DEPUTY CHAIRMAN: No, no. It is indiscipline.

ÁÖB ÃÖÖ²Ö¸ü†»ÖB∶\*

MR. DEPUTY CHAIRMAN: It is the height of indiscipline.

ÁÖB ÃÖÖZÖ Ü †»ÖB: \*

MR. DEPUTY CHAIRMAN: No. Height of indiscipline! ...(Interruptions)... Don't behave like that.

ÁÖB ÃÖÖZÖ Ü †»ÖB : \*

MR. DEPUTY CHAIRMAN: No. ...(Interruptions)... You sit down there.

ÁÖB ÃÖÖZÖ Ü †»ÖB: \*

MR. DEPUTY CHAIRMAN: I am asking you to sit down.

ÁÖB ÃÖÖZÖ Ü †»ÖB: \*

MR. DEPUTY CHAIRMAN: I am saying, you sit down there.

ÁÖB ÃÖÖ²Ö¸ü†»ÖB∶\*

MR. DEPUTY CHAIRMAN: You sit down there.

ÁÖB ÃÖÖ²Ö¸ü†»ÖB∶\*

MR. DEPUTY CHAIRMAN: I will have to expel you if you behave in this way. ...(Interruptions)... Sit down there.

ÁÖB ÃÖÖZÖÜ T»ÖB: \*

MR. DEPUTY CHAIRMAN: Do you want me to expel you? ...(Interruptions)... What are you doing? ...(Interruptions)... Very bad! I would request his seniors to advise him. ...(Interruptions)... Is there anybody who can influence him?

ÁÖB ÃÖÖZÖ Ü T»ÖB: \*

MR. DEPUTY CHAIRMAN: I think his Party leaders are sitting here. Why don't you advise him, N. K. Singh sahib?

ÁÖB ÃÖÖZÖ ü †»ÖB : \*

<sup>\*</sup>Not recorded.

MR. DEPUTY CHAIRMAN: What is he saying? ...(Interruptions)... What can I do?

## ÁÖB ÃÖÖ²Ö¸ü†»ÖB∶\*

MR. DEPUTY CHAIRMAN: What does he want? ...(Interruptions)... I don't know. ...(Interruptions)... If he wants to say something, he can give Notice.

# ÁÖB ÃÖÖZÖ Ü T»ÖB: \*

MR. DEPUTY CHAIRMAN: What does he want? He has been speaking for the last ten minutes. ...(Interruptions)... Cyll  $\hat{\text{U}}$   $\hat{\text{U$ 

## ÁÖB ÃÖÖZÖÜ T»ÖB: \*

MR. DEPUTY CHAIRMAN: What is his problem? ...(Interruptions)... What is your problem?

## ÁÖB ÃÖÖ₹Ö ü †»ÖB : \*

MR. DEPUTY CHAIRMAN: Zero Hour is over. How can I bring back Zero Hour now? N.K Singhji, can I bring back Zero Hour now? It is over. ...(Interruptions)...

SHRI N.K. SINGH (Bihar): Sir, he wants to speak for only one minute.

MR. DEPUTY CHAIRMAN: He has been speaking for ten minutes. ... (Interruptions)...

SHRI SABIR ALI: I will take only 30 seconds, Sir.

MR. DEPUTY CHAIRMAN: You have taken ten minutes. What are you saying? .....(Interruptions)...†"" 🗓 ²Ѿ҉҉»Ök, what do you want to speak?

<sup>\*</sup>Not recorded.

MR. DEPUTY CHAIRMAN: That is all. Now, you sit down. ...(Interruptions)...†2Ö †ÖÖ 2ÖŠÜ......(34Ö4ÖFÖ...

**ÁÖB ÃÖÖZÖ,Ü †»ÖB :** ÃÖ,Ü †ÖDÖ»Ö ¯Œ™ÃÖ...(**¾ĎÄÖÖÖ)**....ÃÖ±Ô <ŒÃÖÖŒ°Ô ¯Ö,Ü 15 ÆÜÖÖ,Ü ÛÚ,ÕBÌI ÛúÖ TÖ ÂÜŁÛ » ŒÚ,ÃÖ ÆŬ ....(¾ÖĞÖÖT)...

ÁÖB ^-ÖÄĞ"ÖÖÖÖÖÖ : †20 †00 20% kk.....(% ÖĞÖÖÖÖ)...

ÁÜB ÃÖÖZÖ,Üİ † »ÖB : ÃÖ,Ü ÞÖÆÜ ¤ÐÖ ÛÓ »»Ö< ÆÜ....(¾ÖÖZÖÖÖ)...

ÁÜB ^ ÖÄÜFÖÖÖYÖ : †20 †00 20×3ik......(34000000)...

**ÁÖB ÃÖD-PÖ Ü †»ÖB :** ÃÖ Ü ÆÜÖ 25 ÆÜ ÖÖ Ü ÛÚ ÖL Ì ÛNB PÖÖNÖ ÛÚ Ö'Ü ÆÜ. ÆÄܱÔ †ÖE PÖ ÖXÄÜB <ÛÚ <ÃOB ÃOÃEOO ÆÜ ×Ûú †ÝÖ¸Ü ¾ØÆÜ ‡ÔÖÖ®™Ö¸ß ÃO£..**(¾ØÆÖÖ®)...** 

ÁÖB ^ - (ÁÖPÖDÖÄÖ : 'ÜÇB - (ŒEŰÖÖ) ÆŬ ×Ûú †²Ö †ÖÖ ²Ö\ŠÜK.......(¾ÖÖÄÖÖÖÖ)...

**ÁÖB ÃÖÖ²Ö Ü † »ÖB :** ÃÖ Ü ÖÖÖÖÖ ÃÖÖ»Ö ÃÜE ^ÃÖ ÛÚ⊁Ö™**ß** ´ÜE Æ**É....(¾ØÖÖÖÖ)...** 

**ÁÖB ^ TÖÄLPÖDÖYÖ :** (ÖÇB TÖLEÖYÖ) ÆÜ XÛÚ †20 †ÖÖ 20\*SÜK......**(3/10/2-10/9)...** 

**ÁÖB ÃŐÖZÖ,Ü †»ÖB :** ÃÖ,Ü, ÖÖ µÖÆÜ **×**Ö´ÖEÖ,Ø ÃÜE ÛVÆÜ ,ÆÐÖ ÆÐE ŶÚ 40 ÆÜFÖÖ,Ü ÛÚ,ÖBÌI ×ÃÖĿÛ »ÖBÛ 6• Ö• Ö ÄÖE 20"Ö< •ÖÖ ÄÖÜ ÚŸÜE ÆÜ....(3400-00°0)...

MR. DEPUTY CHAIRMAN: Please don't waste time. You have made your point. I have allowed you.

**ÁÖB ÃÖÖ²Ö,Ü †»ÜB :** ȆĞÛÜ® ÃÖ,ÛÜÖ,Ü ^ÃÖ Ö,Ü ⊣µÖÖ® **ÖVEN ¤Ü**ÖB....**(¾ÖÖ₽ÖÖ)...** 

MR. DEPUTY CHAIRMAN: One Member taking the House to ransom. I will be forced to adjourn. ...(Interruptions)... Now, hon. Leader of the Opposition.

# STATUTORY RESOLUTION DISAPPROVING THE NATIONAL FOOD SECURITY ORDINANCE (NO. 7 OF 2013)

#### AND

#### THE NATIONAL FOOD SECURITY BILL, 2013

THE LEADER OF THE OPPOSITION (SHRI ARUN JAITLEY): Sir, I move:

"That this House disapproves the National Food Security Ordinance (No. 7 of 2013) promulgated by the President of India on 5th July, 2013."

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